

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 158**

**CP No. 70/Chd/Pb/2021**

**IN THE MATTER OF**  
**Bhupinder Chand Puri**

...

**Petitioner**

**Versus**

**Help Finance Limited**

...

**Respondent**

**Under Section: 71(10) CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

**Sd/-**

**Court Officer**